HIGH COURT OF CHHATTISGARH, BILASPUR ORDER

No. **75 (Mis)** / I-7-8/2021

Bilaspur, dated **06th May**, 2021

Hon'ble the Chief Justice has been pleased to sanction Summer Vacation of 02 Weeks for Class-I & Class-II Officers and 10 days for Class-III & Class-IV Employees of this Registry, during summer vacation period from **10.05.2021** to **05.06.2021**, subject to the following terms and conditions;

- 1. Summer Vacation may be granted to those employees, who have no arrears of work.
- 2. Summer Vacation may be granted to those employees, who are good and well-behaved workers.
- 3. Vacation to the officials may be granted in such a way that the work of the office should not suffer adversely. This benefit may not be given to those employees, who are habitual leave takers or shirkers.
- 4. The employees will not be permitted to prefix or suffix any kind of leave with the period of summer vacation and the total period of summer vacation shouldn't exceed 02 weeks in case of class-I & II officers and 10 days in case of class-III & IV employees or else the whole period of their absence shall be treated as leave, admissible to them at that time.
- 5. No employee shall leave the headquarter without the prior sanction of the Registrar General and shall report for duty any time, on call.
- 6. The concerning Section Officer / In-charge or immediate superior of the official shall certify that the particular employee has no arrears of work and further that he has cleared his arrears. On such certification and recommendation, the concerned authority will grant Summer Vacation to such officers and employees.
- 7. Likewise Section Officers/ In-charge will be granted Summer Vacation on submitting report that no arrears is pending in his Section. Section Officers / In-charge of the concerned Section shall be liable for incorrect report and in addition shall be responsible for liquidating arrears during Summer Vacation.
- 8. The Section Officers / In-charge of the Sections shall send the applications for summer vacation to the Establishment Section of the Registry along with the proposal for making alternative arrangement to look after the urgent work of respective Sections. The period of Vacation, to the employees working in their Section, should be so arranged that the work of the office does not get dislocated.

1.was 06.05.2021 9. The officers/employees will follow all the directions as and when issued by the High Court/State Government/Central Government in respect of prevention of spread of COVID-19 strictly.

By order of Hon'ble the Chief Justice

(Deepak Kumar Tiwari)
Registrar General

Endt. No. <u>4573</u> / I-7-8/2021

Bilaspur, dated **06th May**, 2021

Copy Forwarded to:-

- 1. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 2. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 3. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 4. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 5. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 6. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 7. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 8. Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 9. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 10. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 11. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 12. Private Secretary to Hon'ble Smt. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur, for kind information of Her Ladyship.
- 13. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for kind information of Her Ladyship.
- 14. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 15. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 16. P.S. to the Registrar General, High Court of Chhattisgarh, Bilaspur,
- 17. Registrar (Vig/I&E/Judl/S&A Cell), High Court of Chhattisgarh, Bilaspur,

- 18. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
- 19. Additional Registrar (J/D.E.&E./Admn.), High Court of Chhattisgarh, Bilaspur,
- 20. Additional Directors (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
- 21. I/c Registrar (Computerization)-cum-CPC, High Court of Chhattisgarh, Bilaspur with a request to upload the same in the website of this High Court,
- 22. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur,
- 23. Joint Registrars, High Court of Chhattisgarh, Bilaspur,
- 24. All Additional Registrars (M), High Court of Chhattisgarh, Bilaspur,
- 25. All the Deputy Registrars, High Court of Chhattisgarh, Bilaspur,
- 26. Accounts Officer, High Court of Chhattisgarh, Bilaspur,
- 27. All the Assistant Registrars, High Court of Chhattisgarh, Bilaspur,
- 28. O.I.C., N.I.C., High Court of Chhattisgarh, Bilaspur,
- 29. Section Officer/Section In-charge [Cash / Cause List / Central Filing / Checker / Civil / Complaint / Confidential / Copying / Criminal /S. & A. Cell/ Establishment / Paper Book & Inspection / Pension & Pay Fixation / Protocol /Stationary / S.W. /Writ/ I.L.R, Juvenile Justice Cell/ Scanning & Digi./ Court Officer], High Court of Chhattisgarh, Bilaspur,
- 30. Librarian, High Court of Chhattisgarh, Bilaspur,
- 31. Court Manager, High Court of Chhattisgarh, Bilaspur,
- 32. President, Chhattisgarh High Court Officers/Employees Union, Bilaspur,

for information and necessary action.

(Deepak Kumar Tiwari)

Registrar General